

(6)

Registrar
10.3.95

Seen office report dt 9.3.95
No Counter Affidavit has been
filed so far. Let C.A be
filed by 07.4.1995.

Registrar

OR.
No C.A has been
filed so far.

Jm
6-4-95

Registrar
07.4.95

Seen offic' report dt 07.4.95
No Counter Affidavit has been
filed so far inspite of sufficient
time. Let this case be kept in
the line also later.

Registrar

OB
A misc. Appn NO 2503/95
Mo A853/94 has been
filed & received in the
Section on 28/4/95 at 10.10 AM.
And mention for today i.e.
28/4/95. So, Submitted
before Hon'ble as entered
for recovery order

28/4/95

28.9.1995.

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. T. L. Verma, J.M.

Shri A.K.Dave counsel for the applicant has moved a Misc. Application No. 2503 of 1995 seeking withdrawal of this O.A. on the ground that the applicant does not want to pursue this matter. In view of this, the Misc. Application is allowed. The Original Application is dismissed as withdrawn.


J.M.


A.M.

VKP/-